

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 597/2022

IN THE MATTER OF:

Rahul Rajput

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

NDOH-20.03.2023

INDEX

S. No.	Contents	Page No.
1	Status Report in compliance to order dated 10.02.2023.	1-2
2	<u>Annexure-1</u> Copy of the receiving letter dated 22.02.2023	3
3.	<u>ANNEXURE-2.</u> Copy of the inspection report dated 09.03.2023 alongwith photographs	4-10

Filed by:

New Delhi:

Dated: 17.03.2023

Delhi Pollution Control Committee

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IN THE MATTER OF:

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**STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE IN COMPLIANCE TO THE ORDER DATED
10.02.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 19.09.2022 and was pleased to constitute a joint committee comprising of representatives of CPCB, DPCC and Deputy Commissioner (North East) to check the contents of the complaint and take action against the washing and dyeing factory, being run illegally at D-59 Ghazipur Dairy Farm road no.5, near Vivek Dharm Kanta, Delhi.
2. That in compliance with the order dated 19.09.2022, DPCC filed a joint committee report through email dated 06.12.2022, which is available on the records of this Hon'ble Tribunal.
3. That this Hon'ble Tribunal considered the report of DPCC dated 10.02.2023. Hon'ble Tribunal pleased to direct Government of NCT of Delhi, DPCC, Deputy Commissioner (North East) and Project Proponent, to file compliance.
4. That, this Hon'ble Tribunal taken up the matter on 10.02.2023, and issued notice to respondent no. 4-project proponent and be served on it through the DPCC and for this purpose notice issued to the respondents no. 4-project proponent be sent through the Member Secretary, DPCC. Further, it was also directed to DPCC to

ensure that the industry in question does not illegally operate in violation of the closure order and for this purpose the industry in question may also be sealed if so required.

5. That in compliance to the order dated 10.02.2023 passed by this Hon'ble Tribunal. DPCC posted letter dated 22.02.2023 alongwith notice and order dated 10.02.2023 passed by this Hon'ble Tribunal. The letter was delivered through Special messenger to Sh. Rajesh Kumar (project Proponent). Copy of the receiving of the letter dated 22.02.2023 is enclosed herewith as ANNEXURE-1.
6. That, further a joint team revisited the site on 09.03.2023 consisting of representative of DPCC and DM (East). During inspection following was observed:-
 - i. Premises was vacant.
 - ii. Premises was open & traces of animal fodder were observed.
 - iii. At the time of inspection no washing & dying activity was found.
 - iv. Electricity supply found disconnected.

Copy of the inspection report dated 09.03.2023 alongwith photographs are enclosed herewith as ANNEXURE-2.

7. The present status report may kindly be taken on record.



(P.S. Pankaj)

Sr. Environmental Engineer

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48

By speed post



DELHI POLLUTION CONTROL COMMITTEE
 DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
 4th & 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI 110006
 Visit us at <http://dpcc.delhigovt.nic.in>

No. DPCC/CMC-I/O.A. No.597/2022 / 2375-76

Dated: 22/02/2023

To,

M/s Rajesh Kumar,
D-59, Gazipur Dairy Farm road no.-05
Near Vivek Dharm Kanta Delhi-92

Subject: Services of notices to Project Proponent in O.A. no.597/2022 titled "Rahul Rajput Vs Govt. of NCT of Delhi"-reg.

Sir/Madam,

In compliance to the order of Hon'ble NGT dated 10.02.2023, please find enclosed herewith notice to be served to you along with copy of the order of Hon'ble NGT.

You are requested to take necessary action as per the direction of Hon'ble NGT.

पर उत्तर देना
21.02.23
22-2-2023

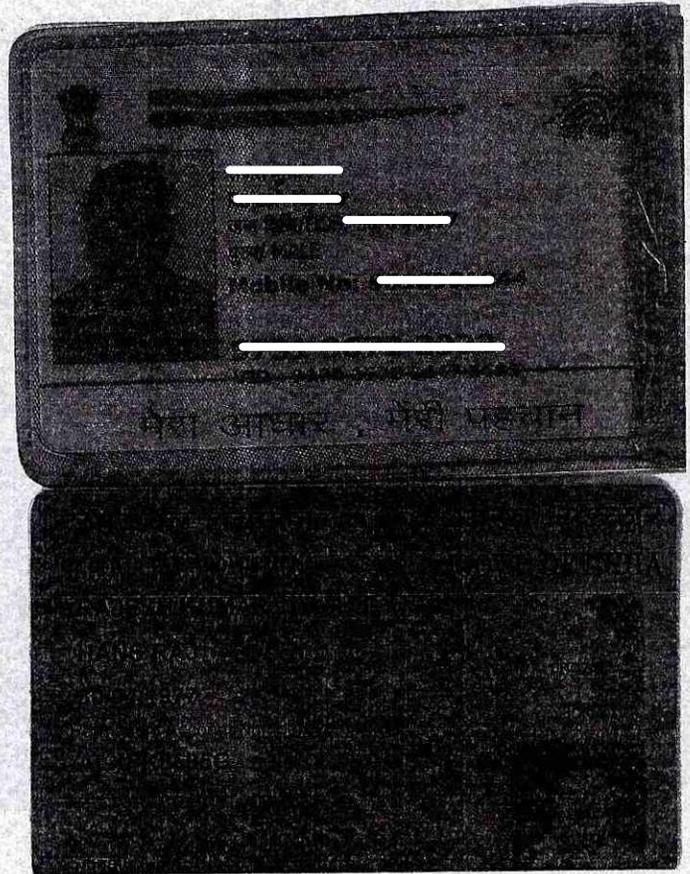
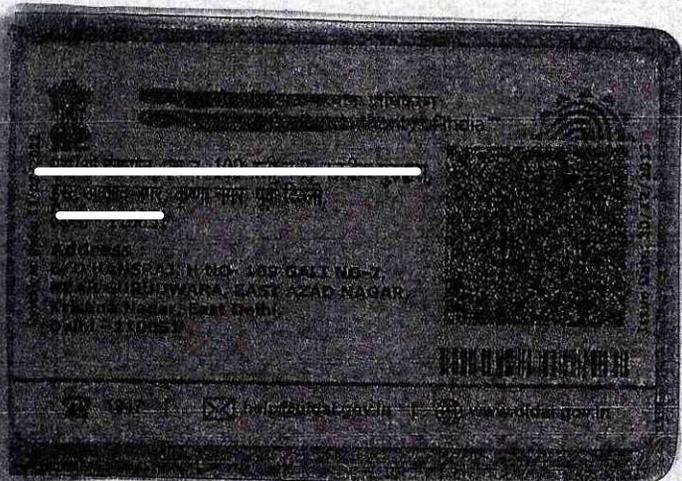
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Yours Sincerely,

Ramesh Chandra
Ramesh Chandra,
22/02/2023
EE, CMC-I

Copy to:

- 1. In-charge, Legal Cell



① In compliance of order of Hon'ble NGT dated 10/02/2023 vide OA. No. 597/2022 in the matter of "Rahul Rajput vs GNCTD" the joint team revisited the site at D-59, Gazipur Dairy Farm, Road No-5, Near Vivek Dharm Kanta, Delhi-110096 & following observations were made:-

- i) Premises found vacant (D-59, Gazipur Dairy Farm, Road No. 5, Near Vivek Dharm Kanta, Delhi-110096),
- ii) Premises was found open & traces of animal fodder were observed. (Photos of the premises at the time of inspection are enclosed).
- iii) At the time of inspection no washing & drying activity was observed.
- iv) Electricity supply found disconnected.

Sumitkumar.
09/03/2023
JEE, DPCC

HC Shah
9/3/2023

P. Singh
09/03/2023
JEE, DPCC

V. K. Singh
09/03/2023
VINOD KUMAR SINGH
Executive Member (Gazipur Vihar)
O/o District Office (East)
Govt. of NCT of Delhi
L.M.F. 33
Delhi-110033

